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- (b) what are the procedures and step taken to spot young athletis and players in different games like football, basket ball, badminton, cricket. kabaddi, Statewise; and
- (c) whether Government follow slogan 'catch them young' in all sports activities?

THE MINISTER OF STATE IN THE RESOURCE MINISTRY OF HUMAN DEVELOPMENT (DEPARTMENTM OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) The details of the annual amount spent Government of India on sports activities are as follows:---

(In thousands of Rupees)

Year		 Amount
1992-93		 57,69,45 (Actuals),
1993-94		81,12,03 (Actuals)
1994-95	•	71,39,00 (Revised Estimate)

(a) and (c) The Sports Authority of India (SAI-runs various schemes through out the country for spotting in different sports in the age group 8-14 years. The talent spotting begins at block & district levels where battery children are selected through a of tests. Identified children are again tested at the state level followed o. an assessment camp for a period 10-15 days at the regional level. At the regional level, the children have undergo certain physical and skill tests which are conducted to gauge the potential for specified disciplines of verifica-Medical examination and age tion tests are also conducted before the child is admitted to any of the schemes. In addition, talented children are also being spotted at the sub-junior and junior national champion-These talented children are given systematic and intensive training at vari-Disciplines out centres of SAI. which such talent is being spotted are-Athletics. Gymnastics, Swimming. Basketball. Table-tennis, Badminton, Wrestl-Hockey. Football, Judo, Cycling, ing.

weightlifting, Canoeing, Kayaking, Rowing and Fencing. In effect the Government are, therefore, following dictum of 'Catch them young' for developing sports activities.

Human rights as subject in schools and colleges

4131 SHRIMATI MALTI SHARMA: Will the Minister of HUMAN SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that National Human Rights Commission has suggested Government to include Human Rights as a subject in schools/colleges, if so the details thereof: and
- (b) whether his Ministry has accepted the suggestions, if so, the details scheme drawn out to implement the suggestions?

THE DEPUTY MINISTER IN MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT, OF FDUCA-TION AND DEPTT, OF CULTURE) (KUMARI SELJA): (a) and (b) Some components of Human Rights are already included in the curricula covering various stages of school and college education.

The modalities of extending the coverage of Human Rights in the curricula for schools and colleges have been cussed with the National Human Rights Commission (NHRC) and it was decided that National Council for Educational Research and Training (NCERT) University Grants Commission (UGC) would work on the development material for the curricula for school nnd college education respectively.

Return of answer books of CBSE

- 4132. SHRIMATI MALTI SHARMA: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:
- (a) whether Government are aware of the demands of the parents for return